

Sixteenth Lok Sabha

>

Title: Presentation of 46th Report of Committee on Private Members' Bills and Resolutions.

HON. CHAIRPERSON: Now, let us take up Item no.18 – Private Members' Business.

श्री रतन लाल कटारिया (अम्बाला): माननीय सभापति जी, मैं प्रस्ताव करता हूँ :-

“कि यह सभा 7 फरवरी 2019 को सभा में प्रस्तुत गैर-सरकारी सदस्यों के विधेयकों और संकल्पों संबंधी समिति के 46वें प्रतिवेदन से सहमत है।”

HON. CHAIRPERSON: The question is:

“That this House do agree with the Forty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 7th February, 2019.”

The motion was adopted.

HON. CHAIRPERSON : Item Nos. 19 to 22, Shri P. Karunakaran – not present.

Item No. 23, Shri Gajanan Kirtikar – not present.

Item No. 24, Shri Feroze Varun Gandhi – not present.

Item No. 25, Shri Deepender Singh Hooda – not present.

Item No. 27, Shri Chandra Prakash Joshi – not present.

Item No. 28, Adv. Narendra Keshav Sawaikar – not present.

Item No. 29, Shri Dilipkumar Munsukhlal Gandhi – not present.

Item No. 30, Shri Sukhbir Singh Jaunapuria – not present.

Item Nos. 31 and 32, Shri Janardan Singh Sigriwal – not present.

Item No. 33, Shri Devji M. Patel – not present.

Item No. 34 – Dr. Udit Raj.

15 35 hrs